

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Thursday, 28th April, 1955

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON.

PAPERS LAID ON THE TABLE

REPLIES TO MEMORANDA FROM MEMBERS re: DEMANDS FOR GRANTS (RAILWAYS) FOR 1955-56

The Deputy Minister of Railways and Transport (Shri Alagesan): I beg to lay on the Table a copy each of certain statements containing replies to certain memoranda received from Members in connection with Demands for Grants (Railways) for 1955-56. [See Appendix XIII, annexure No. 1.]

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th April, 1955, agreed without any amendment to the Commanders-in-Chief (Change in Designation) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 22nd April, 1955."

BUSINESS OF THE HOUSE

Mr. Speaker: As announced in the bulletin, the House will sit up to 6 P.M.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): May I make a submission? The House may sit up to 5 o'clock today, on account of the State Banquet. We have discussed this matter informally among the Members. Instead of sitting one hour late today, the House can sit one hour late tomorrow. We can start the non-official business at 3-30 P.M. tomorrow.

Mr. Speaker: The difficulty of sitting for a longer time on non-official days is really this. Government seem to show no interest in the maintenance of quorum in the House. That means a reduction of time.

Shri Satya Narayan Sinha: We will see about quorum.

Mr. Speaker: We shall see what the progress is and then we will decide.

Shri Raghavachari (Penukonda): I wish to find out whether we are closing on the 5th and there is no idea of any more extension.

Mr. Speaker: I do not know. I think we are closing on the 5th.

Shri Satya Narayan Sinha: I shall be in a position to say definitely tomorrow. I think we will have to sit on the 7th. The 6th is a holiday. If we have to discuss the Report on the Scheduled Castes, we must sit on the 7th. Already we have lost one day in very tragic circumstances.

Shri T. B. Vittal Rao (Khammam): At this stage, I wish to bring to your notice that if we are going to sit on